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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): Sir, I beg to lay on the Table -

(1) (i) A copy of the Annual Report (Hindi and English versions) of the North East Zone Cultural Centre, Dimapur, for the years 2000-2001 to 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North East Zone Cultural Centre, Dimapur, for the years 2000-2001 to 2003-2004.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6847/2007)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Culture Fund, New Delhi, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Culture Fund, New Delhi, for the year 2005-2006.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6848/2007)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Kolkata, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Museum, Kolkata, for the year 2004-2005.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 6849/2007)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Sir I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 14A of the Aircraft Act, 1934:-

(1) The Aircraft (Carriage of Dangerous Goods) (Amendment) Rules, 2007 published in Notification No. G.S.R.231(E) in Gazette of India dated the 24th March 2007, together with an explanatory note.

(2) The Aircraft (Amendment) Rules, 2007 published in Notification No. G.S.R.232(E) in Gazette of India dated the 24th March 2007, together with an explanatory note.

(3) The Aircraft (4th Amendment) Rules, 2005 published in Notification No. G.S.R.676(E) in Gazette of India dated the 19th November 2005, together with an explanatory note and corrigendum thereto published in Notification No. G.S.R.136(E) in Gazette of India dated the 4th March, 2006.

(Placed in Library, See No. LT 6850/2007)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the Hindustan Antibiotics Limited and the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers for the year 2007-2008.

(Placed in Library, See No. LT 6851/2007)

(2) Memorandum of Understanding between the Bengal Chemicals and Pharmaceuticals Limited and the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers for the year 2007-2008.

(Placed in Library, See No. LT 6852/2007)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARANBHAI RATHWA): Sir, I beg to lay on the Table –

(1) A copy of the Railway Protection Force (Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R.14 in Gazette of India dated the 27th January, 2007 under sub-section (3) of section 21 of the Railway Protection Force Act, 1957.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6853/2007)

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, on behalf of Shrimati Subbulakshmi Jagadeesan, I beg to lay on the Table-

(1) A copy of the Annual Report (Hindi and English versions) on the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 for the year 2005 under sub-section (4) of section 21 of the said Act.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6854/2007)

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Backward Classes Finance and Development Corporation and the Ministry of Social Justice and Empowerment for the year 2007-2008.

(Placed in Library, See No. LT 6855/2007)

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 2005-2006.

(ii) Annual Report of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 6856/2007)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL): Sir, I beg to lay on the Table a copy of the Production Sharing Contract (Hindi and English versions) between Niko Resources Limited and the Government of India with respect to Contract Area Identified as Block CB-ONN-2000/2.

(Placed in Library, See No. LT 6857/2007)

12.02 hrs.